

**TELECOM REGULATORY AUTHORITY OF INDIA NOTIFICATION
NEW DELHI, the 24th May, 2001**

No. 306-2/TRAI-2001 - In exercise of the powers conferred upon it under sub-section (2) of Section 11 of the Telecom Regu India Act, 1997 to notify, by an Order in the Official Gazette, tariffs at which Telecommunication Services within India and outs provided, the Telecom Regulatory Authority of India hereby makes the following Order.

**The Telecommunication Tariff (Fourteenth Amendment) Order 2001
(4 of 2001) Section I
Title, Extent and Commencement**

1. Short title, extent and commencement :

- i) This Order shall be called "Telecommunication Tariff (Fourteenth Amendment) Order 2001".
ii) The Order shall come into force from the date of its Publication in the Official Gazette of India.

Section II

In Schedule I (Basic Services other than ISDN) of the Telecommunication Tariff Order, 1999 with effect from the date of i tariffs, usage charge registration etc. for WLL (Mobile).

i) Under item 3 of Schedule I item 3.c to be inserted after item 3.b

(3) Installation Charges 3.c Limited Mobility telephony service using wireless in local loop technology	Forbearance
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ii) Under item 4 of Schedule I item 4.c and 4.d to be inserted after item 4.b

(4) Deposits (4.c) Limited Mobility telephony service using wireless in local loop technology (4.d) Handset for Limited Mobility telephony service using wireless in local loop technology if provided by service provider .	Forbearance Ceiling of Rs. 10,000; to be refundable in cessation of service to the subscriber
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iii) Under item 5 of Schedule I items 5.d and 5.e to be inserted after item 5.c

(5) Monthly Rental for rural subscribers (5.d) For Limited Mobility telephony service using wireless in local loop technology	Floor of Rs. 450.00 per month Ceiling of Rs. 550.00 per month
5.e) For Limited Mobility telephony service using wireless in local loop technology if handset provided by Service provider	As in (5.d) above Plus Ceiling of Rs. 80.00 pe This ceiling applies to all other amounts includ example, depreciation, and insurance premium, including deposits.

iv) Under item 6 of Schedule I items 6.d and 6.e to be inserted after item 6.c

(6) Monthly Rental for Urban subscribers (6.d) For Limited Mobility telephony service using wireless in local loop technology	Floor of Rs. 450.00 per month Ceiling of Rs. 550.00 per month
(6.e) For Limited Mobility telephony service using wireless in local loop technology if handset provided by Service provider	As in (6.d) above Plus Ceiling of Rs. 80.00 pe This ceiling applies to all other amounts includ example, depreciation, and insurance premium, including deposits

v) Item 7 of Schedule I to be substituted as under

(7) Tariff per metered call for rural subscribers	First 500 metered calls per month of the billing cycle	Metered calls in excess of the first 500 metered calls per month of the billing cycle
(7.a) For all calls, except Limited Mobility telephony service calls using wireless in local loop technology	(Rs.)	(Rs.)
	0.80	1.20
(7.b) For Limited Mobility telephony service calls using wireless in local loop technology	Rs. 1.20 per Metered Call for all calls	

vi) Item 8 of Schedule I to be substituted as under

(8) Free calls (or uncharged) calls for rural subscribers	
(8.a) Free calls except for Limited Mobility telephony service using wireless in local loop technology	75 metered calls per month of a billing cycle
(8.b) Free calls for Limited Mobility telephony service using wireless in local loop technology	No free calls shall be provided

vii) Item 9 of Schedule I to be substituted as under

(7) Tariff per metered call for urban subscribers	First 500 metered calls per month of the billing cycle	Metered calls in excess of the first 500 metered calls per month of the billing cycle
(7.a) For all calls, except Limited Mobility telephony service calls using wireless in local loop technology	(Rs.)	(Rs.)
	1.00	1.20
(7.b) For Limited Mobility telephony service calls using wireless in local loop technology	Rs. 1.20 per Metered Call for all calls	

viii) Item 10 of Schedule I to be substituted as under

(10) Free calls (or uncharged calls) for urban subscribers	
(10.a) Free calls, except for Limited Mobility telephony service using wireless in local loop technology	75 metered calls per month of a billing cycle
(10.b) Free calls for Limited Mobility telephony service using wireless in local loop technology	No free calls shall be provided

Explanatory Notes: After item g, additional item gg to be added and after item (n) item (o) to be added.

(gg) Alternative Tariff Package(s)	No Alternative Tariff Packages shall be permitted for Mobility telephony service using wireless in local loop technology.
(o) Treatment of existing monthly rentals for Limited Mobility telephony service using wireless in local loop technology that are not within the band specified in this Order	The existing monthly rentals which are above the monthly rentals specified in this Order should be refunded to subscribers to the extent of the amount to which they are charged above the specified ceiling. For monthly rentals charged below the specified ceiling, the subscriber should not be charged the amount except that the floor amount shall be the monthly rental from the date of notification of this Order.

**Section III
EXPLANATORY MEMORANDUM**

This Order contains at Annex A, an Explanatory Memorandum to provide clarity and transparency to the tariffs specified in this

**By Order
I. LIBERHAN Advisor (FA)**

